

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE :: NELLORE
SPSR Nellore District
Present: Dr. C.Yamini
Principal District Judge, Nellore

Sub: PUBLIC SERVICES - APJMSS - Retention of certain employees at the places of their working in the SPSR Nellore District Unit as per the permission accorded by the Hon'ble High Court - Orders - Issued.

- Ref: 1. Hon'ble High Court's Circular in ROC No.1576/2019-C3, dated 2.1.2021.
2. Hon'ble High Court's letter in R.O.C. No. No.675/2021-C-3 dated 15.06.2021.

The undersigned is pleased to pass the following

ORDER

Dated 30.6.2021

The following employees are retained at the places of their working in SPSR Nellore District as per the permission accorded by the Hon'ble High Court in the reference 2nd cited.

S.No	Name and Designation (Sarva Sri)	Ground
1	K.Sridhar, Junior Assistant, Principal District Court, Nellore.	Medical Ground and Retiring from service within One year
2	D.Nageswara Rao, Senior Superintendent, Principal District Court, Nellore.	Medical Ground and Retiring from service within One year
3	B.Gangadharam, Junior Assistant, Junior Civil Judge's Court, Venkatagiri.	Spouse ground
4	V.V.Narasimha Raju, Copyist, Senior Civil Judge's Court, Kavali.	Retiring from service within One year
5	Y.Ramanaiah, Field Assistant, Principal District Court, Nellore.	Medical Ground
6	R.Bhramaramba, Junior Assistant, Special Judicial Magistrate of I Class Court for Trial of Prohibition & Excise Offences, Nellore. Working on deputation in Principal District Court, Nellore.	Medical Ground

